

W.P.(S)

Token Number- 2766/2020

S.J.

Caveat Clear

Kamla Prasad and others

Petitioner

Versus

The union of India and others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Court fee of Rs 500 is wanting on petition.
2. Copy may be served to the respondent No. 5 and 7.
3. Name of the petitioner no. 3 as mentioned in cause title page and Vakalatnama may be verified as per his signature on the Vakalatnama.
4. Respondent no. 6 as mentioned in synopsis (Annex. 1) and para-12 may be verified as per annex-1 in view of cause title page.
5. Affidavit date does not tally with the date of learned O.C given on affidavit.
6. Execution date on Vakalatnama may be written.

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